

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(3)

NDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
ONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

ICATION NUMBER :
TION NUMBER : CP/23/2017
E OF THE PETITIONER(S) : ASHOK KUMAR KANODIA & 2 ORS
E OF THE RESPONDENT(S) : SRINIDHI SYNTHETICS LTD & ANOTHER
ER SECTION : 241/242

NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

SUM D. Jayalakshmi KSR & Co	Counsel for Respondents	D. Jayalakshmi
ROHAN PRAJASEKARAN	Counsel for Petitioner	R.D.R.

ORDER

Counsels for both the parties are present. Counsel for the Respondent has filed the counter. Counsel for the Petitioner is directed to file rejoinder, if any, by next date of hearing. Put up on **03.01.2018 at 10.30 A.M.**

ghk

-scl-
MEMBER (JUDICIAL)